

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 212 of 2013

Dated : 2nd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

The Tata Power Co. Ltd.

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission**

..Respondent (s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

The learned counsel for both the Appellant and the Respondent are filing their respective Written Submissions today after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js